

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

10. C.P. (IB)-1370/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: Birla Precision Technologies Ltd.

V/s

Nssl Pvt.Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for the Applicant present and submits that the matter has
already been settled between the parties. Seeks time to the file consent
terms. List this matter on 04.09.2018.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SA/